Oral Answers

suggested the desirability of setting up a Population Commission at a suitable date to assess the population problem. However, in pursuance of the views expressed on family planning in the Chapter on Health in the Second Five-Year Plan, a high power Family Planning Board has been set up to direct family planning programmes.

Shri Narayanankutty Menon: It has been reported in the Press that the hon Minister of Defence, who is also a member of the Planning Commission, said in Bombay that he was opposed to any sort of family planning whatsoever and that report has not so far been contradicted. May I know whether the views expressed by the Planning Commission has been changed?

Shri Datar: It is for the Health Ministry to consider that question.

Shri Dasappa: May I know by what ratio it is proposed to bring down this growth of population in the coming years? May I know whether the Government have got any target to achieve?

Shri Datar: I may point out to the hon. Member that the Health Ministry have appointed a board in this respect and it is for that board to consider that matter; then at a later stage, we shall come into the picture for appointing a Population Commission.

Shri C. R. Pattabhi Raman: May I know whether there has been any inspection of the various family planning centres by the Union Government or this board?

Shri Datar: I would again request the hon. Member to address the question to the Health Ministry.

## Loans and Grants to Annamalai University

•1733. Shri Kanakasabai: Will the Minister of Education and Scientific Research be pleased to state:

(a) whether the Annamalai University has applied for a loan and a grant for building hostels for students; and

(b) if so, the amount sanctioned sofar by Government?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali): (a) Yes, Sir.

(b) No decision has been taken on these requests so far.

## Andaman Education Board

•1734. Sardar A. S. Saigal: Will the Minister of Education and Scientific Research be pleased to state:

(a) whether it is a fact that it has been finally decided to affiliate the Andaman Educational Board to the Central Board of Education, Ajmer; and

(b) if so, from what date?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali): (a) Yes, Sir.

(b) From 1960,

सरदार अ० सिंह सहगत : क्या में जान सकता हूं कि ग्रंडमान ऐजूकेशन बोर्ड ने किन सिद्धान्तों पर ग्रजमेर बोर्ड में शामिल होने का फैसला किया है भौर क्या उसने ऐसा बहां की जनता की राय के मुताबिक किया है ?

डा० का० ला० श्रीभाती : सिद्धान्त यह था कि चूंकि मजमेर बोर्ड का पुनर्संगठन किया गया है इस लिये म्रगर उसका उससे सम्बन्ध रहेगा तो ज्यादा लाभदायक होगा।

श्री रखुन। धासिंह : उससे क्या लाभ होगा यह तो समझ में नही ग्राता । कलकत्ता वहां के बिल्कुल पास है उससे एफिलियेधन हो सकता था, मद्रास पास है उससे हो सकता था, ग्रजमेर से क्यों एफिलियेधन किया गया ?

डा० का० ला० श्रीवाली : मजमेर में बोर्ड माफ संक्रिंडरी एजूकेशन है जिसमें 12 SEPTEMBER 1957

सह कोशिश की जा रही है कि शिक्षा के क्षेत्र में जो नये सुधार हुये है उनके झनुसार परीक्षा भी जाये । इसलिये यह क्याल किया गया कि इस स्कूल का झगर झजमेर बोर्ड से सम्बन्ध रहेगा तो इसके लिये ज्यादा साभदायक होगा । इसलिये यह फैसला किया गया ।

Shrimati Parvathi Krishnan: In answer to an earlier question. the hon. Minister stated that the policy is that education should be imparted in the mother tongue. In view of that, may I know whether there has the been any representation from people in the Andamans that education should be imparted there in the various schools in the mother tongue of the population there? May I also know whether there is any proposal to affiliate the Educational Board to universities other than Ajmer?

Dr. K. L. Shrimali: The proposal is that the schools should be affiliated to the Ajmer Board from 1960. As regards the question of medium of instruction, as I said, it is the policy of the Government to impart education at the elementary stage through the mother tongue. I think Hindi and Urdu are the languages of most of the people.

सरदार अ० पिंह राज्याच : क्या यह सच है कि भारत सरकार ने ग्रीर खास कर एजूकेशन बोर्ड ने यह राय दी कि इसको ग्रजमेर बोर्ड के साथ एफिलियेट किया जाय ?

डा० का० चा० श्रीमानी : जो कमेटी ची, उसने कोई सिफ़ारिझ नहीं की यी, लेकिन सरकार इस मामले पर बहुत देर से विचार कर रही थी ग्रीर यन्तिम फैसला यही है कि इसका ग्रजमेर बोर्ड से सम्बन्ध हो।

Shri Tangamani: Is it not true that more than 50 per cent of the people residing in Andamans are Tamilspeaking people?

Dr. K. L. Shrimall: People from all parts of India have gone to Andaman and Nicobar islands. So, it is very diffcult to say from which part the majority of the people have come. I cannot give the exact figures.

Shrimati Benu Chakravarity: They are Bengalis and Tamilians.

Mr. Speaker: This information can be obtained from the census figures.

## Teachers in Middle and High Schools in Manipur

\*1735. Shri L. Achaw Singh: Will the Minister of Education and Scientific Research be pleased to state:

(a) whether it is a fact that there is a great shortage of teachers in Government Middle and High Schools in the tribal areas of Manipur;

(b) if so, the reasons therefor; and

(c) whether Government propose to grant the teachers in Manipur special hill allowance as is the case in certain hill districts of Assam?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali); (a) No, Sir.

(b) Does not arise.

(c) The matter is under consideration.

Shri L. Achaw Singh: Is the Government aware of the fact that teachers would not like to go to the hills without any extra allowance and there are complaints from some parts of the hills that there has been inadequate staff in the middle and high schools?

Dr. K. L. Shrimali: I have not quite followed the question. If the hon. Member is referring to the question of hill allowance, I would like to inform him that the matter is under consideration of the Government.

Shri Ranga: Am I to take it that this matter is under consideration, not only in regard to those particular tribal areas, but for tribal areas as a whole?